

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) No Sir, does not arise.

(c) There are adequate provisions in Chapter VI of the Factories Act, 1948 to regulate the working hours of adults workers.

#### **Opening of computer education centres at tehsil level**

†2743. SHRI MAHENDRA SINGH MAHRA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Ministry is considering the proposal of opening computer education centres at tehsil level for providing free computer education to the youth of Uttarakhand;

(b) if not, whether Government proposes to consider upon making any alternative scheme; and

(c) if not, the kind of technical education likely to be provided to the youth of the State for providing employment?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) to (c) There is no proposal under consideration of the Government for opening Computer education centres at tehsil level for providing free computer education to youth. However, Ministry of Labour and Employment has formulated a new scheme titled 'Kaushal Vikas Yojana' to set up 1500 new Industrial Training Institutes (ITIs) and 5000 Skill Development Centres (SDCs) in un-served blocks of the country including Uttarakhand under Public Private Partnership (PPP). Approval process of the scheme is on. These ITIs and SDCs are proposed to conduct demand driven courses including Computer education.

#### **Skill Development Programme for LWE areas**

2744. SHRI C.M. RAMESH : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Ministry has conceived any Scheme for Skill Development Programme for the students residing in the States affected by the Left Wing Extremism (LWE); and

(b) if so, the details thereof?

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†Original notice of the question was received in Hindi.